

By Special Messenger/Fax/Speed Post

## **THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Meghalaya, Manipur, Tripura, Mizoram & Arunachal Pradesh)

No.HC.VI-100/2006/302-332/STT

From : Registrar (Judicial),  
Gauhati High Court,  
Guwahati.

To :

1. The District & Sessions Judge,  
Kamrup/ Morigaon/ Nagaon/ Golaghat/ Jorhat/ Sivasagar/  
Dibrugarh/ Tinsukia/ Dhemaji/ Lakhimpur/ Sonitpur/  
Darrang/Nalbari/ Barpeta/ Bongaigaon/ Kokrajhar/  
Goalpara/Dhubri/ Cachar/ Karimganj/ Hailakandi.
2. The Member, MACT, Kamrup, Guwahati
3. The Special Judge, Assam, Guwahati.
4. The Special Judge, C.B.I, Assam, Guwahati
5. The Judge, Designated Court, Guwahati.
6. The Principal Judge, Family Court, Guwahati/ Silchar.
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
8. The Presiding Officer, Industrial Tribunal, Guwahati/ Silchar

Dated Guwahati the 4<sup>th</sup> May, 2011

Sir,

As directed by Hon'ble the Chief Justice, I request you to kindly ensure compliance of the following :-

1. All the cases pending in the Courts under your judgeship are to be physically verified and a list of such cases (except petty offences) category wise be prepared and shall be furnished to the High Court
2. The return pertaining to second quarter of the year 2011 should contain the statistics of pendency of cases as per the physical verification.
3. All the returns should reach the Registry on or before the 7<sup>th</sup> day of the month succeeding the quarter.
4. To ensure that the returns including individual quarterly returns are uploaded in the Official website of your district judiciary.

**Please treat the aforesaid as extremely urgent.**

Yours faithfully,

Sd/-

Registrar (Judicial)  
Gauhati High Court, Guwahati

**Memo No.HC.VI-100/2006/333-335/STT. dtd. 04.05.2011**

Copy for information and necessary action:

- i) The Registrar General, Gauhati High Court, Guwahati
- ii) The Registrar Vigilance, Gauhati High Court, Guwahati
- ✓ iii) The System Analyst, Gauhati High Court, Guwahati.

He is directed to upload the letter in the High Court Website

Yours faithfully,



Registrar (Judicial)  
Gauhati High Court, Guwahati

